

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-6**  
New IA 3626/2020  
in  
IB-1411(ND)/2018

**IN THE MATTER OF:**

M/s. AS Technosoft Pvt. Ltd.

**Vs.**

M/s. Indianroots Shopping Ltd.

**....OPERATIONAL CREDITOR**

**....RESPONDENT**

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 14.09.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC : Ms. PrachiJohri, Advocate

For the Respondent/CD :

For the Intervener : Mr. Ashok Garg, Resolution Professional

**ORDER**

**IA 3626 of 2020**

Counsel for the Applicant is present and submitted that IA 182 of 2020 be listed for early hearing. The Application is **allowed**.

The Counsel for the Applicant is directed to send private notice to the Respondents in IA 182 of 2020 and file proof of service along with affidavit.

The Registry is directed to list the IA 182 of 2020 on **30.09.2020**.

-Sd.

(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

-Sd.

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)

Surjit